

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 771
TO BE ANSWERED ON 26.06.2019**

NATIONAL LAW SCHOOL

771. SHRI RAMCHARAN BOHRA:

Will the Minister LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to set up a National Law School/University in each State/UT;
- (b) if so, details thereof, State/UTwise;
- (c) whether there is also any proposal to set up institutes of eminence in all the States in the field of law education and research and if so, the details thereof; and
- (d) whether the Government proposes to reduce the duration of degree course in law and if so, the details thereof?

ANSWER

**MINISTER OF LAW & JUSTICE, COMMUNICATIONS AND ELECTRONICS &
INFORMATION TECHNOLOGY**
(SHRI RAVI SHANKAR PRASAD)

(a) & (b) At present there is no proposal pending consideration with the Central Government to set up National Law School/ University in each state / UT. However, most of States/UT Government have set up Law Schools in their States/ UT.

(c) No, at present there is no scheme with the Central Government pending to set up institute of eminence in all the states in the field of law education and research.

(d) Length and duration of degree course in law is in the domain of Bar Council of India.